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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 35/2023

In

Original Application No. 673/2018

IN THE MATTER OF:-

News Item Published In "The Hindu" Authored By Shri Jacob
Koshy Titled "More River Stretches Are Now Critically Polluted:
CPCB

NDOH: 01.03.2024

I N D E X

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THROUGH


(Shubham Bhalla)
Advocate

D-52, Basement, Panchsheel Enclave,
New Delhi - 110017
Mob. No. +91-96544-27273
Email: shubhambhalla@hotmail.com

PLACE: NEW DELHI
DATE: 27.02.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 35/2023

In

Original Application No. 673/2018

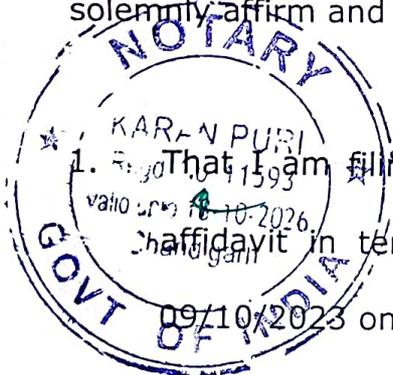
IN THE MATTER OF:-

News Item Published In "The Hindu" Authored By Shri Jacob Koshy Titled "More River Stretches Are Now Critically Polluted: CPCB

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
UT CHANDIGARH THROUGH THE MUNICIPAL
CORPORATION CHANDIGARH**

I, Harjit Singh, Superintending Engineer, Public Health, Municipal Corporation, Chandigarh, being well conversant with the facts of the case in my official capacity and being competent to swear this affidavit on behalf of Respondent, do hereby solemnly affirm and declare as under:-

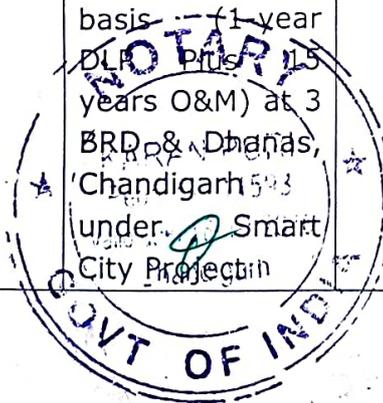
That I am filing the present status report by way of an affidavit in terms of order of this Hon'ble notice dated 09/10/2023 on behalf of UT Chandigarh.



2. That the matter is related to Original Application registered on the basis of the news item titled "More River Stretches Are Now Critically Polluted: CPCB" published in 'The Hindu'. The original prayer in the aforesaid Original Application was primarily regarding establishment of STPs, ETPs and CEPTs in the State's and Union Territories throughout India, to ensure overall real time online monitoring of these Sewerage Treatment Plants.
3. That at the outset the Deponent would like to humbly submit that there is no river stretch traversing through the city of Chandigarh.
4. That upon receipt of the notice from this Hon'ble Tribunal the report was sought regarding the latest status of the STP's in the city of Chandigarh. The status of the STP's as under :-

STP STATUS AS ON 31.01.2024							
P. No	Name of Project	Capacity	Technology	Status	Compliance Report	Remarks	
I	Rehabilitation/upgradation on existing Sewage Treatment Plant (STPs) on design-build and operate basis (1-year DLP Plus 15 years O&M) at Diggian (Sector 66) Chandigarh under Smart City Project	30 MGD (Million Gallon Per Day) at Diggian	SBR (Sequential Batch Reactor)	Recently upgraded under trial run and commissioning since 22.12.2023	STP is functioning efficiently and fulfilling all norms set by NGT	Project inaugurated by Honorable Home Minister, GOI on 22.12.2023	

II	Rehabilitation/upgradation on existing Sewage Treatment Plant (STPs) on design, build and operate basis (1-year DLP Plus 15 years O&M) at Raipur Kalan Chandigarh under Smart City Project	5 MGD at Raipur Kalan	SBR (Sequential Batch Reactor)	Recently upgraded under trial run and commissioning since 22.12.2023	STP is functioning efficiently and fulfilling all norms set by NGT	Project inaugurated by Honorable Home Minister, GOI on 22.12.2023
III	Rehabilitation/upgradation on existing Sewage Treatment Plant (STPs) on design, build and operate basis (1-year DLP Plus 15 years O&M) at Raipur Khurd, Chandigarh under Smart City Project	2 MGD (Million Gallon Per Day) at Raipur Khurd	SBR (Sequential Batch Reactor)	Recently upgraded under trial run and commissioning since 22.12.2023	STP is functioning efficiently and fulfilling all norms set by NGT	Project inaugurated by Honorable Home Minister, GOI on 22.12.2023
IV	Rehabilitation/upgradation on existing Sewage Treatment Plant (STP) based on SBR technology by adding additional units on design, build and operate basis (1-year DLP Plus 15 years O&M) at 3 BRD & Dhana, Chandigarh under Smart City Project	11 MGD (Million Gallon Per Day) at 3 BRD	SBR (Sequential Batch Reactor)	Recently upgraded under trial run and commissioning successfully completed on 16.02.2023.	STP is functioning efficiently and fulfilling all norms set by NGT	Currently under Defect Liability period/O&M under supervision of MCC



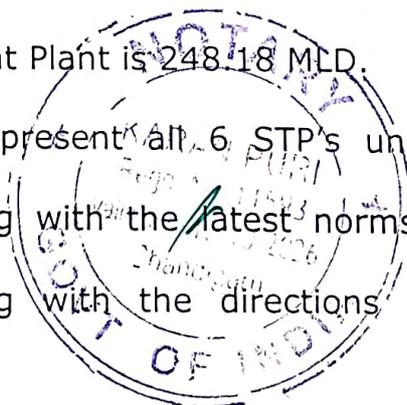
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V	Rehabilitation/upgradation on existing Sewage Treatment Plant (STP) based on SBR technology by adding additional units on design, build and operate basis (1-year DLP Plus 15 years O&M) at Dhanas, Chandigarh under Smart City Project	1.65 MGD (Million Gallon Per Day) Dhanas	SBR (Sequential Batch Reactor)	Recently upgraded under trial run and commissioning successfully completed on 24.08.2023.	STP is functioning efficiently and fulfilling all norms set by NGT	Currently under Defect Liability period/O&M under supervision of MCC
VI	New STP Maloya based on SBR Technology	5 MGD (Million Gallon Per Day) Maloya	SBR (Sequential Batch Reactor)		STP is functioning efficiently and fulfilling all norms set by NGT	STP is functioning efficiently and fulfilling all norms set by NGT since 2019

5. That at the outset the Deponent would like to humbly submit that there is no gap in generation and treatment of sewage/effluents as the average generation of sewage in Chandigarh is 220 MLD and the capacity of sewage Treatment Plant is 248.18 MLD.

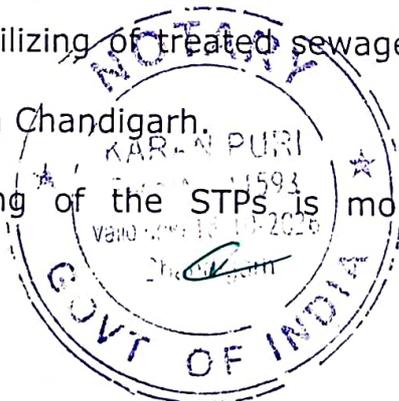
6. That at present all 6 STP's under MC Chandigarh are complying with the latest norms as prescribed and are complying with the directions passed by this Hon'ble Tribunal.



7. The norms parameters of the Effluent sewage of all STP's are as under:-

EFFLUENT CHARACTERISTICS W.R.T. PARAMETERS			
S.No.	Parameters	Unit	Effluent
1	Ph	—	5.5-9.0
2	BOD	mg/l	≤ 5
3	TSS	mg/l	< 10
4	COD	mg/l	< 50
5	Total Nitrogen	mg/l	≤ 10
6	Total Phosphate	mg/l	≤ 1
7	Fecal Coliform	MPN/100 ml	≤ 100

8. That all STP's are utilizing their capacity, functioning efficiently and fulfilling all the laid down norms.
9. That no untreated sewage is discharged into any water body in the city of Chandigarh, as the capacity of STP's is more than the generated sewage.
10. The treated sewage is utilized for Secondary Purposes ex. irrigation of Parks of Chandigarh & other Horticulture Purposes also tender of new TT water pipelines is in process for utilizing of treated sewage for industries and left out area in Chandigarh.
11. The functioning of the STPs is monitored by the UT Chandigarh.



- 12. That in compliance of the order passed by this Hon'ble Tribunal the city of Chandigarh has a portal for filing complaints on the website of the Municipal Corporation, Chandigarh, through the SBM app also by way of Telephone No. 14420.
- 13. That the deponent would like to humbly submit that there is no river on coastal area in Chandigarh.
- 14. That there is no flooding reported in the city of Chandigarh.
- 15. That the present report is a preliminary report and may therefore, be kindly taken on record. That the deponent prays that he may be allowed to reserve his right to file a detailed reply if so required.

DEPONENT
 Superintending Engineer
 Public Health Circle,
 Municipal Corporation
 CHANDIGARH (U.T.)

VERIFICATION:

I, HARJIT SINGH, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at

day of February 2024.



ATTESTED & IDENTIFIED
 NOTARY PUBLIC, CHANDIGARH

The Contents of this Affidavit/Document has been explained to the deponent/Executants who/they admitted the same to be correct. The deponent/Executant has signed the Register at Sr. No. 1788 P.No. 123 dated 27.02.24

DEPONENT
 Superintending Engineer
 Public Health Circle,
 Municipal Corporation
 CHANDIGARH (U.T.)